

DIVISION BENCH  
COURT - I

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/241(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES VS SWASATA STEEL INDUSTRIES LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance(via video conference/physically)

**ORDER**

1. None for the parties.
2. Therefore, matter is adjourned to **24.06.2024**.

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)